# RAJASTHAN HIGH COURT, JODHPUR

## ORDER

No.Estt.(RJS)/90/2021

Date: 09.10.2021

I

On account of administrative exigencies, transfers/postings of following Judicial Officers in the Sr. Civil Judge Cadre, are hereby made as under:-

s. NO	NAME OF OFFICER SARVA SHRI/MS./DR	FROM	то	VICE SARVA SHRI
1.	CHETAN KUMAR GOYAL (ON REQUEST)	ADDITIONAL SENIOR CIVIL JUDGE-CUM- ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.8, JAIPUR HQ AT AAMER, JAIPUR, JAIPUR METROPOLITAN-II	ADDITIONAL SENIOR CIVIL JUDGE AND ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.5, JAIPUR, JAIPUR METROPOLITAN-II	Vacant
2.	NEERAJ KUMAR - II	ADDITIONAL SENIOR CIVIL JUDGE AND ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.11, JAIPUR, JAIPUR METROPOLITAN-I	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, NADBAI, BHARATPUR	Vacant
3.	MANOJ TIWARI	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, RAJSAMAND	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, JHADOL, UDAIPUR	Vacant
4.	KAMAL KUMAR	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.6, KOTA	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, CHHABRA, BARAN	Vacant
5.	HARISH KUMAR	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SHEOGANJ, SIROHI	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SANCHORE, JALORE	JITENDRA GOYAL

## II

Consequent upon promotion on Ad-hoc basis from Civil Judge Cadre to Senior Civil Judge Cadre vide Govt. Order No.F.19(1)Nyay/2010 dated 05.10.2021, transfers/ postings of following Judicial Officers, are hereby made as under:-

S. NO	NAME OF OFFICER SARVA SHRI/MS./DR.	FROM	то	VICE SARVA SHRI/MS./DR.
1.	SHYAM SUNDER	[ - B B B B B B B	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF METROPOLITAN MAGISTRATE (C.B.I. CASES), JODHPUR, JODHPUR METROPOLITAN	Vacant

9.17200

s. NO	NAME OF OFFICER SARVA SHRI/MS./DR.	FROM	то	VICE SARVA SHRI/MS./DR.
2.	MADAN SINGH CHOUDHARY	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO. 2, PALI	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, GUDAMALANI, BALOTRA	Vacant
3.	VINITA YADAV	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, BIKANER	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE(RENT TRIBUNAL), BIKANER	RAJENDRA SAHU
4.	KABITA SHARMA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BANSOOR, ALWAR	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, CHITTORGARH	Vacant
5.	GAJPAL SINGH	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.13, JAIPUR, JAIPUR METROPOLITAN-II	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, DAUSA	Vacant
6.	ANKUSH BHADORIYA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, RANIWADA, JALORE	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO. 2, UDAIPUR	Vacant
7.	RAJEEV CHOUDHARY-II	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.1, JAIPUR, JAIPUR METROPOLITAN-I	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, TODARAISINGH, TONK	Vacant
8.	INDU CHOUDHARY	CIVIL JUDGE AND JUDICIAL MAGISTRATE, PALI	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, BALESAR, JODHPUR DISTRICT	Vacant
9.	ARUN JANGID	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.13, JAIPUR, JAIPUR METROPOLITAN-I	ADDITIONAL SENIOR CIVIL JUDGE AND ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.4, JAIPUR, JAIPUR METROPOLITAN-I	Vacant
10.	VIKASH GAJRAJ	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.14, JAIPUR, JAIPUR METROPOLITAN-I	ADDITIONAL SENIOR CIVIL JUDGE AND ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.11, JAIPUR, JAIPUR METROPOLITAN-I	NEERAJ KUMAR - II

3.10 cm

S. NO	NAME OF OFFICER SARVA SHRI/MS./DR.	FROM	то	VICE SARVA SHRI/MS./DR.
11.	SIDDHARTH SHANKAR SHARMA	CIVIL JUDGE AND METROPOLITAN MAGISTRATE (SOUTH), JAIPUR, JAIPUR METROPOLITAN-I	ADDITIONAL SENIOR CIVIL JUDGE-CUM- ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.8, JAIPUR HQ AT AAMER, JAIPUR, JAIPUR METROPOLITAN-II	CHETAN KUMAR GOYAL
12.	RICHA CHAYAL	CIVIL JUDGE AND JUDICIAL MAGISTRATE, KHERWADA, UDAIPUR	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, RAJSAMAND	MANOJ TIWARI
13.	SEEMA SHARMA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.5, AJMER	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, HINDOLI, BUNDI	Vacant
14.	SURENDRA SONI	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, UDAIPUR		Vacant
15.	MADAN LAL SAHARAN	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.4, AJMER	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, NASIRABAD, AJMER	DIMPLE JANDEL
16.	SHAILENDRA CHOUDHARY	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, AJMER		Vacant
17.	MOHAN LAL	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.10, JAIPUR, JAIPUR METROPOLITAN-II	ADDITIONAL SENIOR CIVIL JUDGE AND ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.1, JAIPUR, JAIPUR METROPOLITAN-I	Vacant
18.	SATYENDRA SINGH CHAUHAN	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.5 (NORTH), KOTA	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.6, KOTA	KAMAL KUMAR
19.	PRAVEEN CHOUDHARY	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BHINDAR, UDAIPUR	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SHEOGANJ, SIROHI	HARISH KUMAR

# III

On account of administrative exigencies, transfers/postings of following Judicial Officers in the Civil Judge Cadre, are hereby made as under:-

S. NO	NAME OF OFFICER SARVA SHRI/MS./ KUM./DR.	FROM	то	VICE SARVA SHRI/MS./ KUM./ DR.:
1.	SUMAN MEENA-I	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.5, JAIPUR, JAIPUR METROPOLITAN-II	CIVIL JUDGE AND METROPOLITAN MAGISTRATE (SOUTH), JAIPUR, JAIPUR METROPOLITAN-I	SIDDHARTH SHANKAR SHARMA
2.	HIMANI CHATURVEDI	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.11, JAIPUR, JAIPUR METROPOLITAN-II	CIVIL JUDGE AND METROPOLITAN MAGISTRATE (WEST), JAIPUR, JAIPUR METROPOLITAN-II	Vacant
3.	SUMAN GITHALA		ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.1, JAIPUR, JAIPUR METROPOLITAN-II	Vacant
4.	BRIJESH KUMAR- II	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.18, JAIPUR HQ AT SANGANER, JAIPUR, JAIPUR METROPOLITAN-I	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.13, JAIPUR, JAIPUR METROPOLITAN-I	ARUN JANGID
5.	VINAY DABI	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.13, JAIPUR, JAIPUR METROPOLITAN-II	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.13, JAIPUR, JAIPUR METROPOLITAN-II	GAJPAL SINGH
6.	VIJAY TAK	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.9, JAIPUR, JAIPUR METROPOLITAN-II	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.14, JAIPUR, JAIPUR METROPOLITAN-I	VIKASH GAJRAJ
7.	VINOD KUMAR	l v	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.2, JAIPUR, JAIPUR METROPOLITAN-II	Vacant
8.	YUDHISTER MEENA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.2, JAIPUR, JAIPUR METROPOLITAN-II	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.3, JAIPUR, JAIPUR METROPOLITAN-II	Vacant

9.102m

s. NO	NAME OF OFFICER SARVA SHRI/MS./ KUM./DR.	FROM	то	VICE SARVA SHRI/MS./ KUM./ DR.:
9.	AMAR SINGH KHARDIA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.1, JAIPUR, JAIPUR METROPOLITAN-II	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.1, JAIPUR, JAIPUR METROPOLITAN-I	RAJEEV CHOUDHARY-II
10.	PIYUSH JAILIA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.12, JAIPUR, JAIPUR METROPOLITAN-II	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.2, JAIPUR, JAIPUR METROPOLITAN-I	Vacant
11.	INDERJEET PANWAR	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.9, JAIPUR, JAIPUR METROPOLITAN-II	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.3, JAIPUR, JAIPUR METROPOLITAN-I	Vacant
12.	LOKESH KUMAR MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, PHALODI, JODHPUR DISTRICT	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, DEOLI, TONK	Vacant
13.	GAURAV GARWA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.4, AJMER	CIVIL JUDGE AND JUDICIAL MAGISTRATE (NORTH), AJMER	INSAF KHAN
14.	ZAFAR AHMAD QURESHI	CIVIL JUDGE AND JUDICIAL MAGISTRATE, RASHMI, CHITTORGARH	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BHINDAR, UDAIPUR	PRAVEEN CHOUDHARY
15.	MAN MOHAN CHANDEL	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BAMANWAS, SAWAI MADHOPUR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BIDASAR, CHURU	Vacant
16.	PALASH MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, GANGAPURCITY, SAWAI MADHOPUR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, UCHAIN, BHARATPUR	Vacant
17.	ASHISH MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, KHANPUR, JHALAWAR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BAMANWAS, SAWAI MADHOPUR	MAN MOHAN CHANDEL
18.	SHRAWAN KUMAR MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, RAMGARH, ALWAR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, LAKHERI, BUNDI	AJAY PRATAP SINGH
19.	MADAN LAL BALOTIYA	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.3, JODHPUR, JODHPUR METROPOLITAN	CIVIL JUDGE AND JUDICIAL MAGISTRATE, JODHPUR, JODHPUR DISTRICT	Vacant

Page No. (5)

s. NO	NAME OF OFFICER SARVA SHRI/MS./ KUM./DR.	FROM	ТО	VICE SARVA SHRI/MS./ KUM./ DR.:
20.	PAWAN KUMAR BISHNOI	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.2, JODHPUR, JODHPUR METROPOLITAN	CIVIL JUDGE CUM METROPOLITAN MOBILE MAGISTRATE, JODHPUR, JODHPUR METROPOLITAN	SHYAM SUNDER
21.	PANKAJ SANKHLA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, PIPAR, JODHPUR DISTRICT	CIVIL JUDGE AND JUDICIAL MAGISTRATE, RANIWADA, JALORE	ANKUSH BHADORIYA
22.	MEENAKSHI MEENA-II	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3 (SOUTH), KOTA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1 (SOUTH), KOTA	Vacant
23.	AJAY PRATAP SINGH	CIVIL JUDGE AND JUDICIAL MAGISTRATE, LAKHERI, BUNDI	CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHAUTH KA BARWARA, SAWAI MADHOPUR	Vacant
24.	NAMONARAYAN MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, KANWAS, KOTA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, SAIPAU, DHOLPUR	Vacant
25.	SWATI CHAUDHARY (ON REQUEST)	CIVIL JUDGE AND JUDICIAL MAGISTRATE, MARWAR JUNCTION, PALI	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.8, JODHPUR, JODHPUR METROPOLITAN	Vacant
26.	KOMAL MOTYAR	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.7, JAIPUR, JAIPUR METROPOLITAN-II	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, SRIMADHOPUR, SIKAR	Vacant
27.	INDRA SINGH MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BAGIDORA, BANSWARA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, KHANPUR, JHALAWAR	ASHISH MEENA
28.	MAMTA MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, ITAWA, KOTA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, RAILMAGRA, RAJSAMAND	ANKIT PARIHAR
29.	VIBHA ARYA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, KARAULI	CIVIL JUDGE AND JUDICIAL MAGISTRATE, RAINI, ALWAR	Vacant
30.	SUMAN MEENA II	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, NO. 2, GANGAPURCITY, SAWAI MADHOPUR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, TODABHIM, KARAULI	Vacant

9.10200

#### Note:

- The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
- The Officers who have been transferred on their own request and shall not be entitled to claim transfer allowance and joining time.

# <u>IV</u>

Consequent upon completion of one year training, following RJS officers in Civil Judge Cadre are hereby posted in the Courts mentioned against their names and they are directed to join their new assignment immediately:-

SN.	NAME OF OFFICER SARVA SHRI/KUM./MS./DR.	PLACE OF POSTING	VICE SARVA SHRI/KUM./ MS./DR
1.	PRIYANKA PUROHIT	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO. 2, PALI	MADAN SINGH CHOUDHARY
2.	PRIYANKA MEENA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.2 (NORTH), KOTA	VACANT
3.	FAISAL KHAN	CIVIL JUDGE AND JUDICIAL MAGISTRATE, TONK	DHARMENDAR SINGH JAKHAR
4.	SHANTANU SINGH KHANGAROT	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, TONK	VACANT
5.	TANVI MATHUR	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.2, AJMER	RAJNI KUMAWAT
6.	ASTHA AGARWAL	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.5, AJMER	SEEMA SHARMA
7.	PURUSHOTTAM MISHRA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, AJMER	SHAILENDRA CHOUDHARY
8.	SONAL VYAS	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.4, AJMER	MADAN LAL SAHARAN
9.	SUYASH	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1, BUNDI	VACANT
10.	RAHUL SHARMA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, SAMBHAR, JAIPUR DISTRICT	AJEET SINGH RATHORE
11.	NIDHI TUNWAL	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, MERTA	VACANT
12.	ADITYA VASISTHA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1, BHARATPUR	VACANT
13.	YASHASHVI SHARMA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.2, BHARATPUR	VACANT
14.	MAYANK PRATAP SINGH	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, UDAIPUR	SURENDRA SONI
15.	NEELAM NAHAR	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, SOJAT, PALI	VACANT
16.	ABHILASHA JEPH	CIVIL JUDGE AND JUDICIAL MAGISTRATE, RAJGARH, CHURU	VACANT
17.	MARYADA SHARMA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, KEKRI, AJMER	VACANT

9.10200

SN.	NAME OF OFFICER SARVA SHRI/KUM./MS./DR.	PLACE OF POSTING	VICE SARVA SHRI/KUM./ MS./DR
18.	SAYESHA CHADHA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, DEEG, BHARATPUR	VACANT
19.	KRITIKA SHEKHAWAT	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, NO. 1, GANGAPURCITY, SAWAI MADHOPUR	VACANT
20.	ABHIMANYU SINGH	CIVIL JUDGE AND JUDICIAL MAGISTRATE, GANGAPURCITY, SAWAI MADHOPUR	PALASH MEENA
21.	CHETALI SOLANKI	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT, RAJSAMAND	VACANT
22.	NITISHA	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.8, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
23.	SIDDHANT SHARMA	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.6, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
24.	SHIKHA PUROHIT	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.7, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
25.	SHUBHAM AGARWAL	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.9, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
26.	TWINKLE	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.10, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
27.	PRASHANSA AGRAWAL	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.11, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
28.	LALIT MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BARI, DHOLPUR	VACANT
29.	ANURADHA PARIHAR	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1, BHILWARA	VACANT
30.	SONAL LALWANI	CIVIL JUDGE AND JUDICIAL MAGISTRATE, PALI	INDU CHOUDHARY
31.	AAKANKSHA MEENA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, NO. 2, GANGAPURCITY, SAWAI MADHOPUR	SUMAN MEENA II
32.	SAKSHI BHAMBHU	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, SURATGARH, GANGANAGAR	VACANT
33.	RAGHAVI GOVIL	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.2, DHOLPUR	VACANT
34.	DIVYA GODARA	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.1, JODHPUR, JODHPUR METROPOLITAN	VACANT
35.	KANIKA HANDA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, GANGANAGAR	ANOOP KUMAR
36.	AISHWARYA S AGARWAL	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.12, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
37.	ANSHUL SHARMA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.4, AJMER	GAURAV GARWA

SN.	NAME OF OFFICER SARVA SHRI/KUM./MS./DR.	PLACE OF POSTING	VICE SARVA SHRI/KUM./ MS./DR
38.	SONIA GAURI	CIVIL JUDGE AND JUDICIAL MAGISTRATE, MAKRANA, MERTA	VACANT
39.	DEEPIKA YADAV	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.5, JAIPUR, JAIPUR METROPOLITAN-II	SUMAN MEENA-I
40.	YOGESH BHARDWAJ	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.6, JAIPUR, JAIPUR METROPOLITAN-II	VACANT
41.	JAYA SAINI	CIVIL JUDGE AND JUDICIAL MAGISTRATE, DEEDWANA, MERTA	VACANT
42.	NEHA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BANSOOR, ALWAR	KABITA SHARMA
43.	ROOPAL AGARWAL	CIVIL JUDGE AND JUDICIAL MAGISTRATE, SIKRAI, DAUSA	VACANT
44.	RAJEEV JINDAL	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.7, JAIPUR, JAIPUR METROPOLITAN-II	KOMAL MOTYAR
45.	GARIMA CHAUDHARY	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.8, JAIPUR, JAIPUR METROPOLITAN-II	VACANT
46.	TAMANA KAUSHIK	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.9, JAIPUR, JAIPUR METROPOLITAN-II	VIJAY TAK
47.	URMI VYAS	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.7, JODHPUR METROPOLITAN	VACANT
48.	LOKENDRA CHAUDHARY	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.5 (NORTH), KOTA	SATYENDRA SINGH CHAUHAN
49.	ALKA MEENA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, NIWAI, TONK	VACANT
50.	MEENAKSHI NATH	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.8, JODHPUR, JODHPUR METROPOLITAN	VACANT
51.	SANA KHAN	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.10, JAIPUR, JAIPUR METROPOLITAN-II	VACANT
52.	NEHA KHARE	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, SUMERPUR, PALI	VACANT
53.	RAVINDRA CHHABA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.5, JODHPUR, JODHPUR METROPOLITAN	VACANT
54.	SUMITRA KUMARI	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.11, JAIPUR, JAIPUR METROPOLITAN-II	VACANT
55.	VINAY JAIPURIA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3, DHOLPUR	VACANT
56.	PRAHELIKA	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.12, JAIPUR, JAIPUR METROPOLITAN-II	VACANT
57.	SEEMA RANI	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, HANUMANGARH	VACANT

SN.	NAME OF OFFICER SARVA SHRI/KUM./MS./DR.	PLACE OF POSTING	VICE SARVA SHRI/KUM./ MS./DR
58.	TEJKIRAN KAUR CHAWLA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, ANOOPGARH, GANGANAGAR	VACANT
59.	RISHABH AGGARWAL	CIVIL JUDGE AND JUDICIAL MAGISTRATE, KOTPUTLI, JAIPUR DISTRICT	DEEPIKA SINGH
60.	HIMANI JAIN	CIVIL JUDGE AND JUDICIAL MAGISTRATE, RAMGARH, ALWAR	SHRAWAN KUMAR MEENA
61.	INDRA PRAKASH SAIN	CIVIL JUDGE AND JUDICIAL MAGISTRATE, GANGAPUR, BHILWARA	VACANT
62.	ARVIND TOMAR	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.5, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
63.	NIDHI POONIA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BHADRA, HANUMANGARH	VACANT
64.	NEHA KUMAWAT	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.18, JAIPUR HQ AT SANGANER, JAIPUR, JAIPUR METROPOLITAN-I	BRIJESH KUMAR-II
65.	VRISHTI VIJ	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.5, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
66.	SIDHARATH BHARDWAJ	CIVIL JUDGE AND JUDICIAL MAGISTRATE, SANCHORE, JALORE	VACANT
67.	HARSHITA RATHORE	CIVIL JUDGE AND JUDICIAL MAGISTRATE, JALORE	VACANT
68.	TUSHAR SHARMA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO. 1, HINDAUN, KARAULI	VACANT
69.	VINIT KUMAR MEENA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, KARAULI	VIBHA ARYA
70.	DIVYA SHARMA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.1, JAIPUR, JAIPUR METROPOLITAN-II	AMAR SINGH KHARDIA
71.	MEENAKSHI AGGARWAL	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, KOTPUTLI, JAIPUR DISTRICT	VACANT
72.	ARADHANA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.2, JAIPUR, JAIPUR METROPOLITAN-II	YUDHISTER MEENA
73.	DIVYA MOHAN GUPTA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3 (SOUTH), KOTA	MEENAKSHI MEENA-II
74.	RITIKA SHROTI	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, BANSWARA	VACANT
75.	ARUSH TRIPATHI	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.7, JAIPUR, JAIPUR METROPOLITAN-II	SUMAN GITHALA
76.	MITI SHRIVASTAVA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, AKLERA, JHALAWAR	VACANT
77.	PRERNA YADAV	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.10, JAIPUR, JAIPUR METROPOLITAN-II	MOHAN LAL
78.	SOURAV	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.11, JAIPUR, JAIPUR METROPOLITAN-II	HIMANI CHATURVEDI

SN.	NAME OF OFFICER SARVA SHRI/KUM./MS./DR.	PLACE OF POSTING	VICE SARVA SHRI/KUM./ MS./DR
79.	SHIKHA CHARAN	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BALI, PALI	VACANT
80.	LALIT KUMAR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, PHALODI, JODHPUR DISTRICT	LOKESH KUMAR MEENA
81.	SIDDHARTH GODARA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3, BIKANER	VACANT
82.	RICHHPAL SINGH GILA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, JAISALMER	VACANT
83.	HIMMAT RAJ	CIVIL JUDGE AND JUDICIAL MAGISTRATE, GUDAMALANI, BALOTRA	VACANT
84.	NEETU GUPTA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.12, JAIPUR, JAIPUR METROPOLITAN-II	PIYUSH JAILIA
85.	SUNITA YADAV	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.13, JAIPUR, JAIPUR METROPOLITAN-II	VINAY DABI
86.	HIMANI KACHHAWAHA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.2, BARMER, BALOTRA	VACANT
87.	DIGVIJAY DETHA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, PALI	VACANT
88.	SHALINI CHOUDHARY	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1, BARMER, BALOTRA	VACANT
89.	KARAN SINGH	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1, JAIPUR, JAIPUR DISTRICT	VACANT
90.	SUMAN MEENA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE AT CHOMU, JAIPUR, JAIPUR DISTRICT	VACANT
91.	JATIN PARMAR	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.3, JODHPUR, JODHPUR METROPOLITAN	MADAN LAL BALOTIYA
92.	YATINDRA CHOUDHARY	CIVIL JUDGE AND JUDICIAL MAGISTRATE, KHERWADA, UDAIPUR	RICHA CHAYAL
93.	VIJAY KUMAR BAKOLIA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, PIPAR, JODHPUR DISTRICT	PANKAJ SANKHLA
94.	GITA SARAN	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.2, JAIPUR, JAIPUR DISTRICT	VACANT
95.	RIMJHIM	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.8, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
96.	MAHENDER KUMAR MEENA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.9, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
97.	HEMANT MEHRA	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.13, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
98.	RENU KUMAR MEENA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3, JAIPUR, JAIPUR DISTRICT	VACANT
99.	STUTI RATHI	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.4 (SOUTH), KOTA	VACANT

SN.	NAME OF OFFICER SARVA SHRI/KUM./MS./DR.	PLACE OF POSTING	VICE SARVA SHRI/KUM./ MS./DR
100.	SAAKSHI SHARMA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, MAVLI, UDAIPUR	LOCHAN KHIDIYA DEVAL
101.	PARUL PAREEK	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES)COURT NO.2, KOTA	VACANT
102.	PRATIBHA SINGH RATHORE	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHURU	VACANT
103.	PARNEET KAUR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, SANGARIA, HANUMANGARH	VACANT
104.	BHARTI PARASHER	CIVIL JUDGE AND JUDICIAL MAGISTRATE, JAHAZPUR, BHILWARA	VACANT
105.	SHAHNAZ KHAN LOHAR	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, PRATAPGARH	VACANT
106.	MANISHA KUMARI	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.10, JAIPUR, JAIPUR METROPOLITAN-I	VACANT
107.	BHAVIKA KULHARI	CIVIL JUDGE AND JUDICIAL MAGISTRATE, KHAJUWALA, BIKANER	SHAILENDRA RAJ GOSWAMI
108.	SONICA MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BASEDI, DHOLPUR	VACANT
109.	AMITESH KUMARI	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.9, JAIPUR, JAIPUR METROPOLITAN-II	INDERJEET PANWAR
110.	SUMAN MUNDOTIYA	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.18, JAIPUR HQ AT AAMER, JAIPUR, JAIPUR METROPOLITAN-II	VACANT
111.	KANISHKA RISHI	CIVIL JUDGE AND JUDICIAL MAGISTRATE, LAXMANGARH, SIKAR	VACANT
112.	MONIKA DHANOL	CIVIL JUDGE AND JUDICIAL MAGISTRATE, SHAHPURA, BHILWARA	VACANT
113.	PRAMOD	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.10, JODHPUR, JODHPUR METROPOLITAN	VACANT
114.	KOMAL MANDAL	CIVIL JUDGE AND JUDICIAL MAGISTRATE, PHAGI, JAIPUR DISTRICT	VACANT
115.	PRIYANKA TANAN	SPL. METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.4, JAIPUR, JAIPUR METROPOLITAN-II	VINOD KUMAR
116.	LOKESH PARIHAR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BAP, JODHPUR DISTRICT	VACANT
117.	BHARAT POONIA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BIJOLIA, BHILWARA	VACANT
118.	ASHISH JAIPAL	CIVIL JUDGE AND JUDICIAL MAGISTRATE, TIBBI, HANUMANGARH	SAJID HUSSAIN CHHIPA
119.	NEHA CHOUHAN	CIVIL JUDGE AND JUDICIAL MAGISTRATE, MARWAR JUNCTION, PALI	SWATI CHAUDHARY
120.	ROHIT SHARMA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHHATTARGARH, BIKANER	VACANT

(Home District Sawaimadhopur)  124. ANJU KUMARI  CIVIL JUDGE AND JUDICIAL MAGISTRATE, ZAFAR AHMAD QURESHI  125. NEHA MAURYA  CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT MANDALGARH, BHILWARA  126. PRITHA FAUZDAR  SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES)COURT NO. 4, KOTA  127. RACHANA BALOT  CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT DUDU, JAIPUR DISTRICT  128. VIKAS CHOUDHARY  ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO. 4, JODHPUR, JODHPUR METROPOLITAN  129. POOJA DHANIA  ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO. 2, BIKANER  130. JYOTI RAKHAWAT  SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO. 2, BIKANER  131. SAVITA  ADDITIONAL CIVIL JUDGE AND METROPOLITAN-II  132. AVINASH CHANGAL  ADDITIONAL CIVIL JUDGE AND METROPOLITAN-II  133. ADITYA  CIVIL JUDGE AND JUDICIAL MAGISTRATE, NAVEEN RATNU	SN.	NAME OF OFFICER SARVA SHRI/KUM./MS./DR.	PLACE OF POSTING	VICE SARVA SHRI/KUM./ MS./DR
AGRAWAT NOKHA, BIKANER POOJA MEENA (Home District Sawaimadhopur)  124. ANJU KUMARI 125. NEHA MAURYA CIVIL JUDGE AND JUDICIAL MAGISTRATE, QURESHI 126. PRITHA FAUZDAR 127. RACHANA BALOT 128. VIKAS CHOUDHARY METROPOLITAN MAGISTRATE (NI ACT CASES)COURT NO.4, KOTA 128. VIKAS CHOUDHARY 129. POOJA DHANIA 130. JYOTI RAKHAWAT 131. SAVITA 131. SAVITA 132. AVINASH CHANGAL 133. ADITYA 134. SUNIL GOSWAMI 135. HUMA KOHRI 136. BHANUPRIYA JAIN 137. NAVEEN SINGH GURLS 138. PIYUSH KUMAR  ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.2, BIKANER 139. POOJA BANIWAL 140. ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.2, BIKANER 141. SUNIL GOSWAMI 142. ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.15, JAJPUR, JAJPUR METROPOLITAN-II 143. ADITYA 144. SUNIL GOSWAMI 155. HUMA KOHRI 156. BHANUPRIYA JAIN 157. CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT METROPOLITAN MAGISTRATE NO.2, JODHPUR, JODHPUR METROPOLITAN 158. HUMA KOHRI 159. POOJA BANIWAL 150. CIVIL JUDGE AND JUDICIAL MAGISTRATE, CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHOUHTAN, BALOTRA 156. BHANUPRIYA JAIN 157. NAVEEN SINGH CIVIL JUDGE AND JUDICIAL MAGISTRATE, CIVIL JUDGE AND JUDICIAL M	121.	DEEPAK KUMAR		VACANT
Home District Sawaimadhopur)   KANWAS, KOTA   MEENA	122.		그런데 잘 하는데 가장 가장 하나 되었는데 가를 잃는데 가장 맛있다. 그가 말아보다 사이를 하는데 그런 그런 그런 그런 그런데 하다 하다 하다 하다 나를 하는데 나를 하는데 되었다.	VACANT
RASHMI, CHITTORGARH  QURESHI  125. NEHA MAURYA  CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT MANDALGARH, BHILWARA  126. PRITHA FAUZDAR  SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES)COURT NO.4, KOTA  127. RACHANA BALOT  CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT DUDU, JAIPUR DISTRICT  128. VIKAS CHOUDHARY  ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.4, JODHPUR, JODHPUR METROPOLITAN  129. POOJA DHANIA  ADDITIONAL CIVIL JUDGE AND JUDICIAL VACANT MAGISTRATE NO.1, BIKANER  130. JYOTI RAKHAWAT  SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, BIKANER  131. SAVITA  ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.15, JAIPUR, JAIPUR METROPOLITAN-II  132. AVINASH CHANGAL  ADDITIONAL CIVIL JUDGE AND METROPOLITAN-II  133. ADITYA  CIVIL JUDGE AND JUDICIAL MAGISTRATE, NAVEEN RATNU  134. SUNIL GOSWAMI  ADDITIONAL CIVIL JUDGE AND METROPOLITAN-II  135. HUMA KOHRI  CIVIL JUDGE AND JUDICIAL MAGISTRATE, NAVEEN METROPOLITAN MAGISTRATE NO.2, BIKANER  CIVIL JUDGE AND JUDICIAL MAGISTRATE, NAVEEN METROPOLITAN MAGISTRATE, CHOUHTAN, BALOTRA  BISHNOI  136. BHANUPRIYA JAIN  CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT BHOPALGARH, JODHPUR DISTRICT  137. NAVEEN SINGH  CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT LOHAWAT, JODHPUR DISTRICT  138. PIYUSH KUMAR  MEROPOLITAN MAGISTRATE, VACANT LOHAWAT, JODHPUR DISTRICT  139. POOJA BANIWAL  ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT MAGISTRATE, NACANT MAGISTRATE, DIUDICIAL MAGISTRATE, VACANT MAGISTRATE, DUNGARPUR  140. AKSHAT VERMA  CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT MAGISTRATE, DUNGARPUR  141. MEENAKSHI BILOCHI  ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGIST	123.	(Home District	[ [ [ [ [ [ [ [ [ [ [ [ [ [ [ [ [ [ [	NAMONARAYAN MEENA
MANDALGARH, BHILWARA  126. PRITHA FAUZDAR SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES)COURT NO.4, KOTA  127. RACHANA BALOT CIVIL JUDGE AND JUDICIAL MAGISTRATE, DUDU, JAIPUR DISTRICT  128. VIKAS CHOUDHARY ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.4, JOHPUR, JODHPUR METROPOLITAN MAGISTRATE NO.4, JOHPUR, JODHPUR METROPOLITAN MAGISTRATE NO.1, BIKANER  129. POOJA DHANIA ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1, BIKANER  130. JYOTI RAKHAWAT SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, BIKANER  131. SAVITA ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.15, JAIPUR, JAIPUR METROPOLITAN-II  132. AVINASH CHANGAL METROPOLITAN-II ADDITIONAL CIVIL JUDGE AND METROPOLITAN-II  133. ADITYA CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHOUHTAN, BALOTRA  134. SUNIL GOSWAMI ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.2, JOHPUR, JAIPUR METROPOLITAN-II  135. HUMA KOHRI CIVIL JUDGE AND METROPOLITAN METROPOLITAN MAGISTRATE, DOLA, JOHPUR, JOHPUR DISTRICT  136. BHANUPRIYA JAIN CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT BHOPALGARH, JODHPUR DISTRICT  137. NAVEEN SINGH CIVIL JUDGE AND JUDICIAL MAGISTRATE, COHAWAT, JODHPUR DISTRICT  138. PIYUSH KUMAR ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, COHAWAT, JODHPUR DISTRICT  139. POOJA BANIWAL ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, ATEHPUR, SIKAR  139. POOJA BANIWAL ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, COHAWAT, JODHPUR DISTRICT  140. AKSHAT VERMA ADDITIONAL CIVIL JUDGE AND JUDICIAL WACANT MAGISTRATE, DHUNJHUNU  141. MEENAKSHI BILOCHI ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, RAMGANJMANDI, KOTA  MEENA ADDITIONAL CIVIL JUDGE AND JUDICIAL WACANT MAGISTRATE, DUNGARPUR  141. MEENAKSHI BILOCHI ADDITIONAL CIVIL JUDGE AND JUDICIAL WACANT MAGISTRATE, DUNGARPUR  143. ROZY KANSARA CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT MAGISTRATE, DUNGARPUR  144. HANUMAN SAHAY MAGISTRATE, DUNGARPUR  145. ROZY KANSARA CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT	124.	ANJU KUMARI		
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DUDU, JAIPUR DISTRICT  128. VIKAS CHOUDHARY ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.4, JODHPUR, JODHPUR METROPOLITAN  129. POOJA DHANIA ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1, BIKANER  130. JYOTI RAKHAWAT SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, BIKANER  131. SAVITA ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.15, JAIPUR, JAIPUR METROPOLITAN-II  132. AVINASH CHANGAL ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.14, JAIPUR, JAIPUR METROPOLITAN-II  133. ADITYA CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHOUHTAN, BALOTRA  134. SUNIL GOSWAMI ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.2, JODHPUR, JODHPUR METROPOLITAN  135. HUMA KOHRI CIVIL JUDGE AND JUDICIAL MAGISTRATE, BHOPALGARH, JODHPUR DISTRICT  136. BHANUPRIYA JAIN CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHOUNAWAT, JODHPUR DISTRICT  137. NAVEEN SINGH GURJAR GURJAR GURJAR ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHOUNAWAT, JODHPUR DISTRICT  137. NAVEEN SINGH GURJAR GURJAR ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHOUNAWAT, JODHPUR DISTRICT  138. PIYUSH KUMAR ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, NO.1 (SOUTH), UDAIPUR MERTIA  139. POOJA BANIWAL ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, JHUNJHUNU  140. AKSHAT VERMA CIVIL JUDGE AND JUDICIAL MAGISTRATE, RAMGANJMANDI, KOTA  141. MEENAKSHI BILOCHI MAGISTRATE, DHUNGARPUR  142. HANUMAN SAHAY MAGISTRATE, DUNGARPUR  143. ROZY KANSARA CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT MAGISTRATE, DUNGARPUR  144. HANUMAN SAHAY MAGISTRATE, NO.3, BHILWARA  145. ROZY KANSARA CIVIL JUDGE AND JUDICIAL MAGISTRATE, VACANT	126.	PRITHA FAUZDAR		VACANT
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SN.	NAME OF OFFICER SARVA SHRI/KUM./MS./DR.	PLACE OF POSTING	VICE SARVA SHRI/KUM./ MS./DR
144.	DEEPANSHU ARYA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, KOTRA, UDAIPUR	VACANT
145.	NAVEEN MEENA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BAGIDORA, BANSWARA	INDRA SINGH MEENA
146.	MEGHNA MEENA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT, CHITTORGARH	BHARTI PANWAR
147.	AMAN GUPTA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, ANANDPURI, BANSWARA	VACANT
148.	NARENDRA KUMAR MEENA-II	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3 (NORTH), KOTA	VACANT

#### **BY ORDER**

REGISTRAR GENERAL

Date: 09.10.2021

### No.Estt.B2(v)1/2021/3147

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3. P.S. to All Hon'ble Judges at Jodhpur.
- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
- 6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7. The Accountant General, Rajasthan, Jaipur.
- 8. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/
  (Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Posts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.(Along with copy of Govt. Promotion Order No. F19(1)Nyay/2010 dated 05.10.2021 to Concerned officers only).
- 12. The Director, Rajasthan State Judicial Academy, Jodhpur with the request to serve/circulate the copy of this order to the concerned RJS Trainee officers.
- 13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/ Conf./Accounts/General/store Sub.Court/Statistics/Computer Cell RJS Leave/Jr.Actt./Building Cell

REGISTRAR GENERAL